

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(CAA)-63(PB)/2020

IN THE MATTER OF:

Spirited Auto Cars (I) Ltd.

.....Applicant/petitioner

Order under Section 230-232

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

Ms. Shankari Mishra, Adv. for RD and OL

ORDER

List on 14.01.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)